

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: Turning Point Estate Private Limited		List of stakeholders as on: 11/03/2023									
Sl No	Category of Stakeholders	Summary of Claims Received		Summary of Claims admitted		Amount of Contingent Claims	Amount of claims rejected	Amount of Claims under verification	Details in Annexure	Remarks, if any	voting
		No of Claims	Amount	No of Claims	Amount						
1	Unpaid insolvency resolution process costs								NA		
2	Liquidation costs incurred till date								NA		
3	Secured financial creditors	1	2,717,242,906	1	2,717,242,906	-	-	-	1		99.72
4	Unsecured financial creditors	0	0	0	-	-	-	-			
5	Operational creditors (Workmen)	0	0	0	0	-	-	-			
6	Operational creditors (Employees)	0	0	0	0	-	-	-			
7	Operational creditors (Government Dues)	-	-	-	-	-	-	-			
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	23,209,258	1	7,656,427	-	15,552,831	-	2		0.28
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	0	0	0
TOTAL		2	2,740,452,164	2	2,724,899,333	-	15,552,831	-		-	100

Turning Point Estate Private Limited														
FINANCIAL CREDITORS SECURED - FORM D														
The Public Announcement called for submission of proof of claims from Financial Creditors in Form D as stipulated in Regulation 18, TII 11.03.2023 the undersigned Liquidator has received claims from the following Financial Creditors:														
FINANCIAL CREDITORS - FORM D RECEIVED														
Sr. no.	Name	Claimant (Secured/Unsecured/Contingent)	Related party of the Corporate Debtor (Yes/No)	Liability as per books of accounts as on 31.03.2020	Amount of Claim (Rs.)				Amount of Claim Admitted (Rs.) * see note below				Amount under verification / Not Admitted (Rs.)	Voting Share (%)
					Total claims by creditors (principal amount) (a)	Total claims by creditors (Interest) (b)	Total claims by creditors (Other Charges) (c)	Total (a+b+c)	Total Claims admitted (principal amount) (a)	Total Claims admitted (Interest) (b)	Total claims admitted (Other Charges) (c)	Total (a+b+c)		
A.	Financial Creditors													
1	JM Financial Asset Reconstruction Company Ltd (PND Loan Assigned)	secured	no		233,351,690	1,003,755,014	92,389,159	1,329,495,865	233,351,690	1,003,755,016	92,389,159	1,329,495,865	0	48.79%
2	JM Financial Asset Reconstruction Company Ltd (UCO Loan Assigned)	secured	no		198,249,906	351,429,795	0	549,679,701	198,249,906	351,429,795	0	549,679,701	0	20.17%
3	JM Financial Asset Reconstruction Company Ltd (IOB Loan Assigned)	secured	no		322,124,363	515,942,977	0	838,067,340	322,124,363	515,942,977	-	838,067,340	-	30.76%
TOTAL (A)					753,725,959	1,871,127,788	92,389,159	2,717,242,906	753,725,959	1,871,127,788	92,389,159	2,717,242,906	-	99.72%

*Security details:
Charge over Immovable Property:
Land and Building Situated at Khasara no 19,21/1, 22, (Area 02 Kanals & 15 Marlas), khasara no 22/20 (area 03 Kanals and 03 Marlas), khasara no 19, 21/1, 22, 22/20, 22/21/1 (Area 03 Kanals 15 marlas), khasara no 11/02, 20, 12, 21/1, 19, 22, 12, 23, 21/1, 18, 19, 22, (Area 27 kanals 03 Marlas), khasara no 22/18, 22/23, 26/3/2 (area 03 Kanals 09 Marlas) having total area of 40 Kanals 03 Marlas together with all hereditaments [any item of property, either a corporeal hereditament (land or a building) or an incorporeal hereditament (such as a rent), that can be inherited] and constructions and plant and Machineries affixed thereon, situated at Village Bud Majra, NH-21 Chandigarh – Kharar Road (Near Balongi Sales Tax Barrier) SAS Nagar Mohali Punjab
Charge over Movable Properties:
Charge of Hypothecation over tangible and Current assets, Book Debts, Receivables including uncalled capital, along with escrow rights over the cash flows of the Corporate Debtor (Present and future) relating to the construction of Shopping mall cum Multiplex project at Chandigarh (As more particularly detailed in the Financing and Security documents)
Charge of Hypothecation over whole of the movable properties of the Corporate Debtor, including its movable plant, Machinery, Spares, Tools, and accessories and other movables, both present and future whether installed or not and whether now lying loose or in cases, or which are now lying or stored in, or received or shall from time to time be brought into or upon or be stored or be in or about all the Corporate Debtor's factories, premises or godowns or wherever else the same may be or be held by any party to the order or disposition of the Corporate Debtor on in the course of transit or on high seas or on order or delivery
All 3 claims received from single FC JM Financial ARC thus considered as 1 consolidated claim amount in summary sheet